

THE HIGH COURT OF KERALA

KJA-LIB-083919/2011

Kochi: 682031

Dated: 31-10-2011

QUOTATION NOTICE

Sealed quotations superscribing "Quotation for Supplying 450 copies of the book Constitution of India," Coat Pocket size, Edition 2011, embossed on cover page with screen printing of the Logo and the Message(appendd) of Kerala Judicial Academy in deluxe leather finish in imported binding material, soft touch cover with gilt edges and gold coloured lettering, superior print on bible paper and beautifully crafted slip case".

are invited from booksellers/publishers to the Kerala Judicial Academy, High Court of Kerala. Quotation may be addressed to the Director, Kerala Judicial Academy, High Court of Kerala, Kochi-31.

Quotation offering the maximum discount will ordinarily be accepted. However the Director reserves right to reject all or any one of the quotations without assigning any reason.

The books are to be supplied at the office of library, Kerala Judicial Academy, High Court of Kerala within two weeks time from receipt of confirmed orders. If the books are not supplied within the prescribed time, the orders shall stand cancelled without further notice.

The last date for receipt of the quotation is 30-11-2011, at 2.30 p.m. The Director will open the quotations at his office on 30-11-2011 at 2.45 p. m .

More information if needed, can be obtained from the office during working hours.

K. Abraham Mathew


Director

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